

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3647
(To be answered on the 23rd March 2017)

SAFETY OF AIR PASSENGERS

3647. SHRI SATAV RAJEEV
DR. J. JAYAVARDHAN
SHRIMATI SUPRIYA SULE
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether in recent months there have been several cases of unruly flyers threatening safety of their co-passengers;
(b) if so, the details thereof;
(c) whether the Government is finalizing India's own "no fly list" that would grade unruly acts committed by flyers and accordingly bar them from flying for a period ranging from a few months to a few years, if so, the details thereof;
(d) the time by which this no fly list would be finalized;
(e) whether the Government is also working on a major digital traveller initiative which would have digital record of everyone in the aviation ecosystem and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b) Airline wise details of the unruly passengers as reported by scheduled domestic airlines from July, 2016 till date are as follows:

Jet Airways - 01

Vistara - 06

Go Air - 05

Air Asia - 09

SpiceJet - 20

Indigo - 12

(c) to (e) Government has received inputs regarding digital and seamless travel. Several different digital traveller scenarios have been proposed.
